

(b) whether Government propose to consider increasing the number of flights to 7 days a week again;

(c) whether enquiries/inspections are made to ensure that all flights on this route are in good condition and pose no hazards; and

(d) if so, how often are such inspections made and what have been the latest reports?

THE MINISTER OF STATE IN THE DEPARTMENT OF CIVIL AVIATION (SHRI JAGDISH TYTLER): (a) Yes, Sir.

(b) No, Sir, because the flights had a low seat factor, particularly on Fridays.

(c) Yes, Sir.

(d) Inspections are carried out in accordance with the requirements of the Director General of Civil Aviation, prior to each flight, each time the aircraft lands at any station enroute.

#### Publicity of International Flights from Hyderabad Airport

4413. SHRI S. PALAKONDRAYUDU: Will the Minister of TRANSPORT be pleased to state:

(a) whether it is a fact that the publicity being given in respect of International flights from Hyderabad (Andhra Pradesh) is inadequate; and

(b) if so, steps taken for more publicity?

THE MINISTER OF STATE IN THE DEPARTMENT OF CIVIL AVIATION (SHRI JAGDISH TYTLER): (a) and (b). No, Sir. The publicity given in respect of introduction of international flights from Hyderabad was as per the publicity plan of Air India for new flights. It was duly advertised in various English, Telugu and Urdu dailies. It was also shown in T.V. spots over Hyderabad in Urdu and in hoardings, posters and press advertisements.

#### Allocation of Funds for Andhra Pradesh Universities

4414. SHRI S. PALAKONDRAYUDU: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Education Ministers of Southern States protested to Union Government about the allocation of funds and facilities;

(b) the amount likely to be sanctioned to Andhra Pradesh universities for education to be spent during Seventh Plan; and

(c) time by which Government would release more funds for education to Andhra Pradesh?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE (SHRIMATI SUSHILA ROHATGI): (a) A meeting of the Education Ministers of Southern States in July 1985 had expressed the view that the grants sanctioned by the UGC to the universities and colleges in South have not been commensurate with their needs. The Conference had suggested the establishment of a regional office of the UGC in the South to ensure timely and adequate flow of grants.

(b) The UGC has proposed a tentative allocation of Rs. 650 lakhs to the six universities in Andhra Pradesh for their general development during the Seventh Plan. In addition, these universities will receive separate grants for implementation of specified quality improvement programmes of the UGC.

(c) From the available outlay for higher education in the Seventh Plan, funds will be released to the universities and colleges in Andhra Pradesh and other States for implementation of the programmes approved by the UGC according to the norms prescribed by the Commission.

#### Extension of Suburban Trains from Secunderabad to Manoharabad

4415. SHRI S. PALAKONDRAYUDU: Will the Minister of TRANSPORT be pleased to state:

(a) whether there is any proposal with the Government to extend the suburban trains from Secunderabad to Manoharabad in Andhra Pradesh (South Central Railway);

(b) whether the Ministry have received any representations from the residents, milk

vendors and social workers from Manoharabad; and

(c) the action taken by Government and the date by which suburban trains are proposed to be extended?

THE MINISTER OF STATE IN THE DEPARTMENT OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) No, Sir.

(b) Yes, Sir.

(c) Extension of the suburban trains upto Manoharabad has been examined but not found feasible.

[*Translation*]

#### Construction of Bye-Passes

4416. SHRI JAGDISH AWASTHI: Will the Minister of TRANSPORT be pleased to state:

(a) whether Government have formulated or propose to formulate any scheme under which expenditure to be incurred on making pucca the roads connecting two or more National Highways and maintenance thereof will be met from the Central Road Fund;

(b) whether there is any proposal to construct by-passes in the congested cities, towns and villages situated on either side of the National Highways; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF SURFACE TRANSPORT (SHRI RAJESH PILOT): (a) No, Sir.

(b) and (c). By passing of congested towns through which National Highway passes is a continuous process. These are being constructed under the Five-Year Plans depending upon their inter-se priority on all India basis and availability of resources. There are proposals for some bye-passes in the Seventh Plan which is yet to be finalised.

#### Enquiry into the Incident of Fire in T.S.S. Nancowry

4417. SHRI KAMLA PRASAD RAWAT: Will the Minister of TRANSPORT be pleased to state:

(a) whether an enquiry has been conducted into the incident of fire in Port Blair bound T.S.S. Nancowry of Shipping Corporation of India on 26 December, 1985 and whether it has also been found that poor quality of food was served to the passengers; and

(b) if so, the action taken against the persons found guilty, if any?

THE MINISTER OF STATE IN THE DEPARTMENT OF SURFACE TRANSPORT (SHRI RAJESH PILOT): (a) and (b). A departmental enquiry was conducted by the SCI and a preliminary inquiry was also conducted by the Director General of Shipping into the incident of fire on T.S.S. Nancowry which revealed that the fire was due to negligence on the part of two watch keeping fourth engineers. Appropriate disciplinary action is being taken by the SCI against the defaulting officers as per rules and procedures laid down.

There was, however, no problem with regard to the quality of food served and no complaint has been received in this regard from the passengers.

#### Unauthorised/unlicensed vendors at Railway Stations

4418. SHRI MOHD. MAHFOOZ ALI KHAN: Will the Minister of TRANSPORT be pleased to state:

(a) whether his Ministry's attention has been drawn to the newsitem published in the weekly/fortnightly magazines namely 'Gulab Bharat' and 'Amiba' under the captions 'Do Kanoon Chal Rahe Hain Railway station Par' and "Railway Station Par Gair licence vendor Adhik" respectively;

(b) if so, the concrete steps proposed to be taken by Government in this connection; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENT OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) The news item has not come to the notice of the Department of Railways.